

(b) Mainly foreign exchange shortage.

(c) Consumer goods licences during the current period have been issued mainly in favour of Established importers in accordance with the quota prescribed in the Red Book.

(d) Statewise statistics of applications received are not maintained.

(e) 20 licences of the value of Rs. 45,000 were issued during the current licensing period (April—September 1958) upto 16th August, 1958. This figure includes 17 licences of the value of Rs. 41,000 for books and periodicals falling under S. No. 169-170/IV of the Import Trade Control.

(f) This information is also being collected.

Licence for Manufacture of Medicines

2858. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that some private firms have been given licences to manufacture streptomycin and terramycin;

(b) if so, the names of the firms to whom the licences have been issued; and

(c) whether they have started manufacturing these medicines?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) and (b). No licences have been issued to any party for the manufacture of terramycin. As regards streptomycin, in addition to Messrs Hindustan Antibiotics (Private) Ltd., Pimpri, Messrs Standard Pharmaceutical and Chemical Works Ltd., Calcutta, have been granted a licence.

(c) No, Sir.

State Trading Corporation of India (Private) Ltd.

2859. Shri Bose: Will the Minister of Commerce and Industry be pleased to state:

(a) whether some industrialists particularly some Iron and Manganese Mines owners are complaining against the State Trading Corporation of India (Private) Ltd. for partiality; and

(b) if so, the action taken in the matter?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Some mineowners have complained that the S.T.C. have not accepted their offer to sell iron ore for export.

(b) These complaints have been investigated and purchase contracts have been concluded wherever the mineowners were in a position to offer acceptable grades of ores on acceptable prices. Many offers have had to be returned down for want of adequate transport capacity.

State Trading Corporation of India (Private) Ltd.

2860. Shrimati Renu Chakravartty: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of iron ore purchased by the State Trading Corporation of India (Private) Ltd. from Barajamda Sector since its inception;

(b) the names of suppliers; and

(c) the period of delivery agreed upon?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):
(a) to (c). It is not in the business interest of companies such as the State Trading Corporation to disclose particulars regarding purchases from different sectors, or suppliers, or regarding delivery periods.